



File No. 10/03/2020-NCLT
कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 20th November 2020

ORDER

In suppression of order dated 14.10.2020.


Hon'ble Shri Rajeswara Rao Vittalalla, Member (Judicial) is assuming the office from 23.11.2020. Therefore, the NCLT Bengaluru bench is restored to attend the urgent matters through Video Conference. The Bench shall comprise of:

Bench at NCLT, Bengaluru

1. Shri Rajeswara Rao Vittalalla, Member (Judicial)
2. Shri Ashutosh Chandra, Member (Technical)

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This issues with the approval of Hon'ble Acting President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/ Jaipur/ Cuttack/ Kochi.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Bar Council, New Delhi/Mumbai.